

[Translation]

Unlicensed Arms

*390. SHRIMATI MANORAMA SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Union Government have urged upon the State Governments to take stringent measures to check the sale and possession of unlicensed arms; and

(b) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) and (b). Central Government have suggested several measures to the State Governments and U.T. Administrations to curb clandestine activities connected with arms including illegal sale and possession thereof, from time to time. These measures enjoined upon them to :

- (i) Organise effective surprise checks on the licensed manufacturers and dealers;
- (ii) Investigate theft/losses of arms and ammunition from various sources;
- (iii) Set up specialised investigating Units where the crime is rampant;
- (iv) Entrust important cases of serious nature to the Central Bureau of Investigation;
- (v) Set up appropriate machinery to collect intelligence with

regard to illicit manufacture and trafficking in arms and ammunition; and

- (vi) Submit periodical returns to the Central Bureau of Investigation and the Ministry of Home Affairs to evaluate such data and take appropriate remedial measures.

Scheduled Castes and Scheduled Tribes in IAS and IPS

*391. SHRI RAM BHAGAT PASWAN : Will the PRIME MINISTER be pleased to state :

(a) the total number of officers in Indian Administrative Service and Indian Police Service, respectively and the total number of officers belonging to Scheduled Castes and Scheduled Tribes, separately, in each of the services;

(b) the reasons for shortfall of SCs/STs, if any ; and

(c) what special steps have been taken to fill the reserved vacancies ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The position, as on 1.10 1987, in respect of the Indian Administrative Service, and as on 1.1.1987 in respect of the Indian Police Service is :

| IAS | | | IPS | | |
|-----------------------|---|---|-----------------------|---|---|
| Total No. of officers | No. of officers belonging to Scheduled Castes | No. of officers belonging to Scheduled Tribes | Total No. of officers | No. of officers belonging to Scheduled Castes | No. of officers belonging to Scheduled Tribes |
| 4707 | 528 | 273 | 2439 | 289 | 106 |

(b) Shortfall, as far as reservation is concerned, can only be in respect of the vacancies in the direct recruitment quota in which there is reservation for candidates belonging to Scheduled Castes and Scheduled Tribes. As far as the IAS is concerned, there is no shortfall. There has been no shortage of SC/ST candidates for appointment to the IPS but there has been some shortfall because the candidates who were offered appointment to the same did not join.

(c) Direct recruitment to the Indian Administrative Service and the Indian Police Service is made through the Civil Services Examination held annually by the Union Public Service Commission. In order to attract more Scheduled Caste/Scheduled Tribe candidates to fill the reserved vacancies, various concessions such as relaxation in upper age limit, relaxation in number of chances and exemption from payment of fee are allowed. Assistance to take the examination is also rendered to these candidates through the Pro-Recruitment Coaching Centres. Relaxed standards are applied in the written examination if sufficient number of these candidates are not available for the Personality Test. These candidates are interviewed separately so that they are not judged on the rigid standards applied to the general category candidates. Further, unfilled reserved vacancies, if any, in a recruitment year are carried forward to three subsequent recruitment years.

[English]

Setting up of Software Industrial Estates

*392. SHRI S. M. GURADDI :

SHRI G. S. BASAVARAJU :

Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to set up software industrial estate with satellite facilities ; and

(b) if so, the main points of the proposed plan including the locations where these units will be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) Yes Sir. The Government have plans to set up Technology Parks for Software Development using satellite links.

(b) An investment amount of Rs. 5 crores initially has been projected for setting up of the Technology Parks including cost of the earth station. It is proposed to set up three Technology Parks at Bhubaneswar, Pune and Bangalore in the first phase and at Chandigarh in the next phase. Such Centres would cater to the requirements of software development units for 100% export.

Indo-US Initiatives

*393. SHRI H.N. NANJE GOWDA :

SHRIMATI BASAVARAJESWARI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what are the nine initiatives agreed to between the Prime Minister of India and US President during the former's recent visit to the USA with a view to strengthen the bilateral relations between the two countries ; and

(b) the follow up steps taken to implement them ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) During Prime Minister's visit to Washington the following bilateral initiatives were taken : to extend the Science and Technology Initiative for three years beyond 1988 ; to encourage and expansion in bilateral trade ; to hold regular bilateral consultations to ensure that US super-computer exports to India reflect the pace of advancing technology ; to take bilateral action to stem drug trafficking and abuse ; to explore avenues in the field of defence-related technologies ; to undertake cooperative research in